NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/146/2017

NAME OF THE PETITIONER(S)

: QUN INTERIORS PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.V. PRAKASHI

J. MANIJUANNAN.

2). B. Sarath bahr
Advocate

COUNSELFOR PETITIONER
Representing lounselfor Rochenna

B. garba

ORDER

Counsels representing both the parties are present. Counsel for the petitioner prayed for time to file additional documents in support of their contentions. Time is extended at request. Put up on 15.12.2017.

S Vijayaraghavan Member (Technical)

_sd -K Anantha Padmanabha Swamy Member (Judicial)